

(iv) Need to Clear the Proposal of Madhya Pradesh Government for Repairing and Modernisation of Maniyari Reservoir in Bilaspur District

[Translation]

SHRI KHELAN RAM JANGDE (Vilaspur) : There exists a water reservoir at Maniyari in the Bilaspur district of Madhya Pradesh since the British period. In the absence of repair and modernisation, the old water reservoir is in totally dilapidated condition and its water holding capacity has been decreasing steadily. The farmers are greatly benefited from it and the people recognise it as their lifeline. The Government of Madhya Pradesh has submitted a Rs. 29 crore scheme for its modernisation and repair to the Central Government for its approval. I have also come to learn that the world Bank has given its recommendation in this connection.

Therefore, I urge upon the Central Government to immediately grant its approval to the above scheme in the public interest so that the areas inhabited by scheduled castes and tribal people are greatly benefited.

(v) Need to Formulate Guidelines for Uniform Curricula for Primary and Middle School Education Throughout the Country

SHRI N.K. BALIYAN (Muzaffarnagar) : There are different types of Primary and Junior High Schools in the country. There is no uniformity in their curricula nor do they fully fulfill the social requirements and obligations. In order to develop a sense of social responsibility and an incessant inspiration of patriotism, the Government should formulate a uniform education system in the country. The Government primary schools on which enormous funds have been and are being spent, are lying vacant today. On the other hand, there has been a flood of non-Governmental schools in the lanes and localities in the name of montissary education in which a lot of money of the people is being wasted.

Therefore, I would like to urge upon the Central Government to compulsorily enforce uniform education system upto primary and Junior High School level throughout the country and issue necessary guidelines for uniform curricula.

(vi) Need to Set up a Regional Medical Research Centre Under NMEP, at Village Pij in Kheda District of Gujarat

SHRI GANGA RAM KOLI (Bayana) : The work of setting up a Malaria Research Centre at village Pij in Kheda district of Gujarat has been held up for the last two years. The villagers had donated more than 40 acres of land for this centre. Earlier, some developmental work had been taken up but subsequently, the whole work was held up due to some departmental problems.

I have raised this matter on many occasions and an assurance of developing this centre had been given to me. This is the right time for the Government to formulate a concrete scheme for the purpose otherwise no meaningful objective would be attained from this fertile land donated by the villagers.

As I have earlier suggested that a Regional Medical Research Centre should be set up at this place for which the basic facilities are already available.

I urge upon the Government of India to start its work on priority basis.

(vii) Need to Provide Relief to the People Affected by Floods in Uttar Pradesh

SHRI HARI KEWAL PRASAD (Sailempur) : There has been an extensive loss of life and property in Uttar Pradesh due to floods and drought. Whereas the floods have ravaged the Gorakhpur and Varanasi districts, the districts of Agra and Jhansi are reeling under the scourge of severe drought. The floods have taken a toll of 500 lives in Gorakhpur and Varanasi districts. Hundreds of cattle have died, thousands of houses have fallen apart and the kharif and sugarcane crops on lakhs of acres of land have been destroyed. Most of the roads, bridges and regulators have been damaged. The maximum damage has been caused to Devaria and Padrauna districts. The engineers of Bhensalotan in Nepal released more water than the fixed quantum in the main Gandak canal without any prior notice which was responsible for heavy floods in these districts. The relief work was not expedited and the families of the deceased have not been given any compensation so far.

I urge upon the Central Government to immediately give compensation for the loss of life and property, reconstruct with Government funds the damaged houses, repair the roads, bridges and regulators and take action against the officials guilty of laxity. Along with this, a scheme should be formulated for finding a permanent solution to the devastation caused every year due to release of excess water in the Gandak canal. I also demand that the proposed faulty canalisation scheme of Sailempur tehsil in district Devaria should be cancelled and a new scheme formulated and the canalisation of this tehsil should be done by carving out a branch canal at the origin of main Gandak canal.

(viii) Need to Maintain Status quo in Respect of Allahabad High Court

SHRIMATI SAROJ DUBEY (Allahabad) : Mr. Deputy Speaker, Sir, an effort of creating various division benches of the Allahabad High Court is being made on the ground of making justice cheaper and accessible to everybody. Allahabad High Court has its own age long great traditions and its historical grand building has its own prestige. It is not proper to divide the High Court into different benches. A stable and permanent place for the Court contributes to the high level exchange of